

**Proposals for Joint Venture Projects
from Australian Companies**

3297. SHRI GOPI NATH GAJAPATHI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received any proposals from some Australian companies for setting up of joint venture projects in the country;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) to (c) Yes, Sir, during the post policy period, Government have received and approved 31 proposals from Australian companies for setting up of joint venture projects in the country, envisaging foreign direct investment of Rs. 91.02 crores, till the end of November, 1993.

The details of foreign direct investment proposals cleared viz., name of the Indian company, name of the foreign collaborator and the country to which it belongs, item of manufacture and amount of foreign investment involved in each proposal, are published by the Indian Investment Centre as a supplement to their Monthly Newsletter and copies of these are regularly supplied to the Parliament Library.

Central Investment Subsidy

3298. SHRI HARIN PATHAK : Will the PRIME MINISTER be pleased to state:

(a) the number of claims received from the Gujarat Government that are pending with Union Government for Central Investment Subsidy;

(b) the reasons for keeping the claims pending;

(c) whether the Government propose to allow these claims;

(d) if so, the details thereof; and

(e) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) No eligible claim of Central Investment Subsidy received from the State Government of Gujarat is pending with the Union Government.

(b) to (e) Do not arise.

[*Translation*]

Setting up of Small industries by Self-Employed persons in Madhya Pradesh

3299. SHRI KHELAN RAM JANGDE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have formulated any special scheme to set up small industries for the self-employed persons in Madhya Pradesh;

(b) if so, the details thereof;

(c) whether the Reserve Bank of India has also issued instructions to the branches of the banks for providing

necessary amount to these industries; and

(d) if so, the details thereof and the reaction of various banks thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) Govt. have launched Prime Minister's Rozgar Yojana with a view to provide self-employment opportunities to educated unemployed youth. The scheme covers all the States and Union Territories in the country.

(b) The details of PMRY Scheme are enclosed in the enclosed statement.

(c) and (d) Yes, Sir. Reserve Bank of India has directed all Indian scheduled commercial banks (excluding Regional Rural banks) to issue suitable instruction to their branches to effectively participate and implement the scheme. The banks have been participating in the implementation of the Scheme.

STATEMENT

Prime Minister's Rozgar Yojana (PMRY) is being implemented with effect from 2nd Oct., 1993 with a view to provide self-employment opportunities to educated unemployed youth in the country including Madhya Pradesh.

The PMRY has been designed to provide employment to more than a million persons by setting up of 7 lakh micro enterprises during VIIIth five year plan through industry, service and business. The scheme also seeks to associate reputed non-governmental organisation in implementation of PMRY scheme especially in the selection, training of entrepreneur and preparation of project profiles. The scheme intends to cover

urban areas only during 1993-94 and whole of the country from 1994-95 when the existing self-employment scheme for educated unemployed Youth (SEEU) will also be subsumed in PMRY.

Any unemployed educated person living in any part of the country rural or urban, within 18-35 years of age, matric (passed or failed) or ITI passed or having undergone Govt. sponsored technical courses for minimum duration of 6 months, being a permanent resident of the area for atleast 3 years, having family income not exceeding Rs. 24,000 per annum, and not being a defaulter to any nationalised bank/financial institution/cooperative bank, will be eligible for assistance under the scheme. The scheme envisages 22.5% reservation for SC/ST and 27% for more than 30% enterprises should be from business sector.

Projects upto Rs. 1 lakh are covered under the scheme in case of individuals. If two or more eligible persons join together in a partnership, the project with higher costs would also be covered, provided that the share of each person in the project cost is Rs. 1 lakh or less. The entrepreneur is required to contribute 5% of the project cost as margin money in cash. The loan would not require any collateral guarantee. Apart from personal guarantee, assets created under the scheme would be hypothecated/mortgaged/pledged to the banks. Govt. of India would provide a subsidy @ 15% of the project cost subject to the ceiling of Rs. 7,500/- per entrepreneur. The scheme envisages training for entrepreneur after the loan is sanctioned.

NRI Investment in Gujarat

3300. SHRI AGNIHOTRI : Will the PRIME MINISTER be pleased to state :